NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/179 & 180/CAA/2017

NAME OF THE DEMERGED CO

: CONGRUENT SOLUTIONS PVT LTD

NAME OF THE RESULTING CO

: CONGRUENT IT SERVICES PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Paritra Venlateswaran

Council for the Petitioners

ORDER

Counsel for petitioner present and prayed time for making submissions. Time extended at request. Put up on 23.10.2017 at 10.30 A.M.

> K Anantha Padmana Member (Judicial)

bc